

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 223
(IB)-1091(ND)18
IA/5037()2020, I.A-5153/2020, IA/5154/2020

IN THE MATTER OF:

M/s. Pro Sportify Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. vivid IT Solutions Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 11.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Advocate Gautam Singhal and Advocate Rajat Chaudhary for Liquidator

ORDER

Renotify this case on 18.08.2021


(T.S. SINGH)
COURT OFFICER